

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4029
ANSWERED ON:20.04.2010
CONSTRUCTION OF BY-PASSES
Thakur Shri Anurag Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government / National Highways Authority of India (NHA) has awarded sub-contract to some private companies for the construction of by-passes including the Hamirpur by-pass in Himachal Pradesh ;
- (b) if so, the details thereof;
- (c) the total construction cost estimated for the said by-pass and the time –limit set for its completion;
- (d) whether the work is progressing as per the target;
- (e) if so, the details thereof; and
- (f) if not, the steps being taken to expedite the pace of construction ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N.SINGH)

- (a) & (b): Government does not award any sub-contract to private agencies, but can permit main contractor to sub-contract part of work depending upon qualification and experience of the sub-contractor.
- (c) to (f): Does not arise.